

[Sh. P.P.Kaliapuram]

able, either at Madras university campus, Anna University or at Taramani campus of Madras University.

It is more than years since the whole exercise had stated; but so far not a single regional office of U.G.C. has been opened. I, therefore, urge upon the Central Government to open regional offices of U.G.C. immediately and have the southern regional office at Madras. Thank you.

(iv) Need to look into the incidents of killing of dalits at Vadanvelu village, Mysore

[Translation]

SHRI RAM VILAS PASWAN (Roser): Mr. Speaker, sir, I would like to draw attention of the House to the incident in Vadunvelu village under Nan Jangud Taluk situated at a distance of 25 km from Mysore, in which 3 dalits were killed and more than 50 injured, when they tried to enter a temple.

Vadanvelu village is situated on Nanjangud Chamraj Nagar road. There is a two hundred year old Sidheshwar temple, which was renovated with the contribution made by the people of all castes. The members of the Scheduled Castes have also donated Rs. 15000/- towards its renovation, but on 30th January, 1993 during the inaugura ceremony, the upper castes did not let dalits take part in it. On the 2nd February, the dalits entered the temple under police protection. The Ugadi mela ceremony was to be held on the 26th March, 1993. The upper castes became aware that the dalits are making preparations to enter the temple on that day. So, on the 25th march, when Scheduled Caste preparations were returning from Hanayammali villages in the evening after watching a game of cricket, people of upper castes attacked them with

lethal weapons. 3 dalits were killed and more than 50 injured.

Nothing can be more shame full than the fact that dalits are being killed for entering a temple even after independence since the matters of Scheduled Castes Scheduled Tribes are related with the Central Government, inquiry by a special court into this incident be ordered. The home Minister should make a statement in the House in this regard.

Mr. Speaker, Sir, Shri Indrajit Gupta and I received telegrams in this regard and in my opinion, this was a agrant issue. That is why, I wrote to you and took your permission to raise the matter. I did not take it up even in zero hour. This happened on the 25th. This is extremely shameful. Therefore, I would like to request the Government through you that it should give a statement in this regard or at least assure the House.

[English]

SHRI INDRAJIT GUPTA (Midnapore): Sir, can we have an assurance from the Minister of Parliamentary Affairs that this matter brought to the urgent notice of the House will be conveyed to the home Minister to come and make a statement as soon as possible?

MR. SPEAKER: I think they will convey it.

SHRI INDRAJIT GUPTA: The mesacre of Harijans is taking place in Mysore District.

THE MINISTER OF WATER RESOURCES AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI VIDYACHARAN SHUKLA): We are equally concerned with these incidences, and I will certainly bring to the notice of the Home Minister.

MR. SPEAKER: And the facts may be brought to the notice of the House.

SHRI CHANDRA JEET YADAV (Azamgarh): It is not enough to express concern.

[Translation]

SHRI GEORGE FERNANDES (Muzaffarpur): Mr. Speaker, Sir it has been announced that investigation into the C.B.I. incident would be conducted by as per the statement of the Kamatak Chief Minister made yesterday. But it is not a matter of investigation alone, it is a matter which needs something more than simply an investigation. We, therefore, are not satisfied with the announcement of the Government that it has been handed over to the C.B.I. Whatever are the facts behind it, should be presented before this august House.

[English]

SHRI VIDYACHARAN SHUKLA: We will do that I will request the Home Minister to make a statement on this.

[Translation]

SHRI ANNA JOSHI (Pune): Mr. Speaker, Sir, in consonance with the feelings expressed here, the hon. Member of my party has also given a notice in this regard. On half of my party, I support the demand made therein. Shri Dhanjay Kumar had given this notice in this regard, but he is not here at the moment.

SHRI RAM VILAS PASWAN: Mr. Speaker, Sir, you had given your ruling regarding the Scheduled Castes earlier also. Another issue was also raised prior to that in this regard. You had asked the hon. Minister of Home affairs in this connection, but I am distressed to state that the Government always given assurance in the House for

holding an enquiry, and would take action therein, but even the information in that respect is not given to the House.

SHRI CHANDRA JEET YADAV (Azamgarh): Mr. Speaker, sir, it is not, the matter of only one place. In Kanlur also, four persons belonging to Scheduled Castes...

SHRI RAM VILAS PASWAN: I too had raised this issue.

SHRI CHANDRA JEET YADAV: Why such attacks are being made on them? Why there is no protection and no police assistance for them? I hold that whenever any such issue is raised in the House, it is especially considered in the House under your Chairmanship even then no action is taken on it. My submission is that the Government should make a statement on the action being taken on the entire issue.

SHRI LAXMINARYAN PANDEYA (Mandsaur): Mr. Speaker, Sir, a team of the Bharatiya Janata Party had gone there to take stock of the situation. We would like that the Government should make a complete statement on it.

(v) Need to provide more funds to Bihar Government for early completion of Western Koshi Canal, Bihar

SHRI BHOGENDRAJHA (Madhubani): Mr. Speaker, Sir, the target to complete the construction work of Western Koshi Canal in Madhubani district of Bihar was scheduled to be achieved by 1980 but its schedule was revised to 1987. The digging work of this canal which has a capacity of irrigating about 71/2 lakh acre of land annually, had been completed in 1984-85 itself. In spite of plenty of water in the canal, the entire crops were damaged in the area due to drought during the last two years as one siphon over the Kamal river and some of the sub-canal could not be completed. The Government of